

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 11, 12, 13 & 14 of 2015

Dated: 12th August, 2015

Appeal No. 11 of 2015

In the matter of:-

Dakshinachal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 12 of 2015

In the matter of:-

Pachimanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 13 of 2015

In the matter of:-

Purvanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 14 of 2015

In the matter of:-

Madhyanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **7.09.2015.**

COURT MASTER